

ITEM NO.105

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 1448/2014

LUXMI NARAIN SHUKLA & ANR.

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT

RESPONDENT(S)

Date : 08-10-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) Mrs. Kawaljit Kochar, Sr. Adv.
 Mr. Bhargava V. Desai, AOR
 Mr. Deepanshu, Adv.
 Mr. Utkarsh Vats, Adv.
 Mr. Shivam Sharma, Adv.
 Mr. Abrar Ahmed, Adv.

For Respondent(s) Mr. Shaurya Sahay, AOR
 Mr. Aman Jaiswal, Adv.
 Ms. Palak Mathur, Adv.
 Mr. Vikas Bansal, Adv.

UPON hearing the counsel the court made the following
O R D E R

Put up tomorrow, i.e. 09.10.2025.

(Nidhi Mathur)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS